

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 25.07.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 23 of 2019	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	Prateek Kumar

**For Orders (With Office Note)**

2.	I.A. No. 2279 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
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**For Orders**

3.	I.A No. 2268 of 2019 in Comp. App. (AT) (Ins) No. 261 of 2019	Battula Anjaneyulu Vs. DBM Geotechnics & Construction Pvt Ltd.	R.Sudhunder	Ajay Monga
4.	Comp. App. (AT) (Ins) No. 434 of 2019	Arun Enterprises Vs. Mansfield Cables Company Ltd. & Anr.	Gautam Singh	Pulkit Agarwal

**For Admission (Fresh Cases)**

5.	Comp. App. (AT) (Ins) No. 634 of 2019	Sriramgiri Spinning Mills Ltd. Vs. Oriental Bank of Commerce & Ors.	Mithlesh Kr. Singh	
		<b>With</b>		
6.	Comp. App. (AT) (Ins) No. 641 of 2019	Sriramgiri Spinning Mills Ltd. Vs. Oriental Bank of Commerce & Ors.	Mithlesh Kr. Singh	
7.	Comp. App. (AT) (Ins) No. 650 of 2019	Alchemist Asset Reconstruction Company Ltd. Vs. Sima Hotels & Resorts Ltd.	Gayatri Gulati	Arvind Kr. Gupta
8.	Comp. App. (AT) (Ins) No. 742 of 2019	Rukson Packaging Pvt Ltd. Vs. Bionext Pharma Pvt Ltd.	Bharat Swaroop	
9.	Comp. App. (AT) (Ins) No. 750 of 2019	Hemant Shantilal Shah. Vs. Care Office Equipment Ltd & Anr.	Arvind Kumar Gupta	

10.	Comp. App. (AT) (Ins) No. 751 of 2019	Camson Bio Technologies Ltd. Vs. Randstand India Pvt Ltd.	Rajesh Mahale	
11.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bomminent Vivekananda	
12.	Comp. App. (AT) (Ins) No. 753 of 2019	Pragat Akshay Urja Ltd. Vs. Madhya Pradesh Urja Vikas Nigam Ltd.	Abhijeet	
13.	Comp. App. (AT) No. 189 of 2019	Group Captain Kulbir Singh Dutta (Retd.) Vs. M.P. Jain & Ors.	Kulbir Singh Dutta	

**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 519 of 2019	Synergy Marketing Inc. Vs. Siddharth Intercrafts Pvt Ltd.	Susshil Daga	Anurag Bhatt
15.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Robin Singh-R3
16.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
17.	Comp. App. (AT) (Ins) No. 212 of 2019	Gaurav Agrawal Vs. TUF Metallurgical Pvt Ltd	Akshat Bajpai	Vaibhav Mahajan- R1
18.	Comp. App. (AT) No.138 of 2019	Vijan Hotels Pvt Ltd & Ors. Vs. Anand Kumar Vijan	Kartik Seth	
19.	Comp. App. (AT) (Ins) No. 263 of 2019	Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd.	Neela Gokhale	Rakesh Kumar
20.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	Arvind Kumar Gupta-R1 Simran Jeet-R2 P.V. Dinesh-R4
21.	Comp. App. (AT) (Ins) No. 520 of 2019	Regional Provident Fund Commissioner, Tirunelveli. Vs. V.Nagarajan & Ors.	Prithu Garg	G. George Rajs Sehan-R2
22.	Comp. App. (AT) (Ins) No. 530& 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors.	Misha	Tinni Abraham (R1 & R2)
23.	Comp. App. (AT) (Ins) No. 608 of 2019	Sansar Chand Sharma. Vs. Anurag Chandra & Ors.	Sharad Rajwanshi	

<b>24.</b>	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	
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**Note: The Court will rise at 01:00 PM.**

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**By Order**

**-sd/-**

**Registrar**